

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-79/2004/3866/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Rockta Lal Das,
District & Sessions Judge,
Charaideo, Sonari,

Dated Guwahati the 26th August, 2021.

Sub: **Station leave permission .**

Ref:- Your letter No. DJCHA/CT/2021/178, dated 25.08.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission from the morning of 29.08.2021 till the evening of 30.08.2021. The Chief Judicial Magistrate cum Civil Judge, Charaideo, Sonari, in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-79/2004/3867 1A, dated 26.8.2021

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)